

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1801
ANSWERED ON:03.12.2014
ILLEGAL OCCUPATION OF GOVERNMENT BUNGALOWS
Mishra Shri Anoop

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Hon'ble Supreme Court has asked the Government to furnish the list of former Ministers, former Members of Parliament and some former officials occupying Government bungalows illegally;
- (b) if so, the name-wise details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): Yes, Madam.
- (b) & (c) : The details and action taken are at Annexure-I.